## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 676/2010 C.A.452/2016 I.A. 43/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November, 2016, 10.30 A.M

Name of the Company		Mrs. Sharoo Sud.		
		-Versus-		
			rporation (P) Ltd. & Ors.	
Under Section		111(4)		
SI. No.	Represen	ignation of Authorized tative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
!	PRABH	JOT SINGU DOVOCOTE	Petiline	reffs or
(2)	CH07	oo Sud	Applicant	10)11/1 10 fa/1
3	Dr. Fra 6	Besu	for petitions	es Sort
	1	Tom themas I bli	1.	

## ORDER

Ld. Counsel for the Petitioner and Respondents and the Ld. Advocate on behalf of the applicant of IA No. 43/2016 are present. IA No. 43/2016 has been moved by the Executor of Late Amrit Lal Sud for substitution his name in place of Late Amrit Lal Sud. No. application and been filed opposing the application. Therefore, I.A.No. 43/2016 is hereby allowed. Name of the Executor of Late Amrit Lal Sud be substituted in the petition by the petitioner within 10 days.

I.A.No. 43/2016 is hereby disposed of.

List the matter on 15/12/2016

J. Dipopor

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)